



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.51/BB/ 17	-	For Consideration	230/ 232	Kautex Plastic Technology Gujarat Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ajay P. Johnson SpJ Legal	For petitioner	
2.	Pramod Kumar	Rep. of O.L	

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. Sri Pramod Kumar, Assistant from O.L office is present. Counsel for Petitioner has filed common synopsis. Counsel reported that, he has filed amended scheme. Therefore, matter is listed for orders on 15/02/2018.

  
**Member (T)**

  
**Member (J)**